

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 117**  
**(IB)-2074(PB)/2019**

**IN THE MATTER OF:**

AMD Industries Ltd.

.... Petitioners/Applicant

v.

Two Brothers Beverages Pvt. Ltd.

.... Respondent

**Under Section 9 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 19.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner

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For the Respondent

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**ORDER**

To be listed along the pronouncement of order in CP. No. (IB)-  
1748(PB)/2019 in which orders have already been reserved.

19.09.2019  
Ritu Sharma